

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Criminal Appeal No(s). 1988/2017

VIJAI NARAIN PANDEY @ VIJAI PRASAD PANDEY

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(only Cr1.A. No. 741/2018 to be listed before the registrar court on 8.8.2019.)

WITH

Cr1.A. No. 741/2018 (II)

(FOR SUSPENSION OF SENTENCE ON IA 177412/2018)

Date : 08-08-2019 This appeal was called on for hearing today.

For Appellant(s)

Mr. M.K. Tripathi, Adv.
Mr. Dhiraj Pandey, Adv.
Mrs. Sarla Chandra, AOR
M/S. Manoj Swarup And Co., AOR

For Respondent(s)

Mrs. Rachna Gupta, AOR

UPON hearing the counsel the Court made the following
O R D E R

Cr1.A. No. 741/2018

Service is complete on the sole respondent but none has entered appearance.

Original records have been received from the High Court and Trial Court.

Registry to process the matter for listing before the Hon'ble Court, as per rules. Parties may file additional documents, in the meantime.

ANIL LAXMAN PANSARE
Registrar